

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-522
CP-129/241-242/PB/2021

IN THE MATTER OF:

Rikhab Chand Jain

.....Applicant

Vs.

Ambassador Construction Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 241-242

Order delivered on 07.02.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Gurjot Singh, Mr. Rishi Sood, Advs.

For the Respondent : Ms. Sudha Sachdev, Adv. for R-1 to R-4

ORDER

Ld. Counsel on behalf of the Petitioner is present. Ld. Counsel on behalf of the Respondent appears today and submitted that the rejoinder filed by the Petitioner was received on a link which is not working. Ld. Counsel on behalf of the Petitioner undertakes to provide once again a copy of the rejoinder to the Ld. Counsel on behalf of the Respondent. Pleadings in this matter are already complete. List the matter for argument on **10.04.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)